

Declaration of Assets Liabilities

2024-25
Years ~~2023-24~~

I, SANJAY KUMAR YADAV Son of/H/o - BAIJNATH YADAV aged 33 years, belonging to BIHAR VIDHAN SABHA service and presently working as OFFICE ATTENDANT give below the details of the assets (immovable, movable, bank balance, etc.) of myself spouse and dependents* :-

A. Details of movable assets

(Assets in joint name including the extent of joint ownership will also have to be given).

Sl. No.	Description	Self	Spouse Name(s)	Dep.-1 Name	Dep.-2 Name	Dep.-3 Name
(i)	Cash	600/-	SANJAY KUMAR 1000/-	AYUSH KUMAR		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies.	SBI, BVM SAVINGS A/C 13000/-	SBI, A/C SAVINGS 1600/-	NIL		
(iii)	Bond Debentures and Shares in Companies	NIL	NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	NIL	NIL	NIL		
(v)	Motor Vehicles (Details of make etc.)	NIL	NIL	NIL		
(vi)	Jewellery (give details of weight and value)	GOLD 10 gram	GOLD 30gm SILVER 100gm			
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL		

Note :- Value of Bonds/shares/debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependents here means as person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note :- Properties of joint ownership indicating the extent of joint ownership will also have to be indicated].

Sanjay Kumar Yadav

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	(d) Dues to departments dealing with telephones.	NIL	
	(e) Dues to departments dealing with Government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed give also Permanent Account Number (PAN)].	AJOPYD644F	
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed].	NIL	
	(iii) Sales Tax [Only in case of property business].	NIL	
	(iv) Property Tax	NIL	

C. Personal Details

GPF/CPF/PRAN No. :- 110195368705
Gender :- ☒ M (M/F)
Date of Birth :- 21/12/1991 (DD/MM/YYYY)
Class/Group :- C (A/B/C)
Cadre :- BIHAR LEGISLATIVE ASSEMBLY
Home District :- GOPALGANJ

I, hereby declare that the above details are true to the best of my knowledge and belief.

Place :- PATNA
Date :- 10/02/2025

Signature: Sanjay Kumar Yadav.
Name of Employee :- SANJAY KUMAR YADAV
Designation :- OFFICE ATTENDANT
Department :- BIHAR VIDHAN SABHA.

Sanjay Kumar Yadav.